

LOK SABHA DEBATES

LOK SABHA

Wednesday, December 7, 1988/Agrahayana 16, 1910 (Saka)

The Lok Sabha met at Eleven of the Clock

Obituary Reference

[MR. SPEAKER *in the Chair*]

[*English*]

MR. SPEAKER: Honourable Members, I have to inform the House of the sad demise of Shri Kailash Prakash who was a member of the Sixth Lok Sabha during 1977-79 representing Meerut constituency of Uttar Pradesh. Earlier, he had been a member of the Uttar Pradesh Legislative Council during 1948-52; 1962-68 and 1970-76 and member Uttar Pradesh Legislative Assembly during 1952-62. He held the office of the Minister of Local-self Government, Education, Finance etc. in Uttar Pradesh.

A well known political and social worker, the dedicated himself to the spread of education in Uttar Pradesh.

An able parliamentarian, he served on the Rules Committee during 1977-78 and 1978-79. He took keen interest in the proceedings of the House.

Shri Kailash Prakash passed away on

12 November, 1988 at the age of 79.

We deeply mourn the loss of this friend. I hope the House will join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while in memory of the deceased.

The Members then stood in silence for a short while

ORAL ANSWERS TO QUESTIONS

[*English*]

Production of Cooking Oils

*370. DR. PHULRENU GUPTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the total production of vegetable oils and other cooking oils in the country during the last three years;

(b) the total requirement of vegetable oils and cooking oils in the country; and

(c) the quantum of vegetable oils and cooking oils imported during these years?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKHRAM) : (a) to (c). A Statement is given below.

STATEMENT

(a) The total production of vegetable oils and cooking oils expeller/refined solvent extracted during the oil years 1985-86 to 1987-88 is as under:—

<i>(lakh tonnes)</i>		
<i>Year</i>	<i>Vanaspati</i>	<i>Cooking oils</i>
<i>1</i>	<i>2</i>	<i>3</i>
1985-86	9.17	32.26
1986-87	9.29	34.15
1987-88 (estimated)	9.85	35.00
Total	28.31	101.41

(b) The estimated requirement of cooking oils including vanaspati in the current oil year is about 58 lakh tonnes.

(c) About 44.95 lakh tonnes of edible oils were imported during the oil years 1985-86 to 1987-88.

DR. PHULRENU GUHA: I want to know whether there is any proposal under Government's consideration to help cooking oil producing States to increase production so that the imports can be reduced.

SHRI SUKH RAM: Government have taken various steps to increase production of oilseeds in the country. There is a scheme, National Oilseeds Development Project, and Oilseeds Project, of the National Dairy Development Board to give better incentives to the producer through fixation of minimum support price of major oilseeds and intensification of the research efforts for increasing the productivity of oilseeds, increasing the area of non-traditional oilseed crops like Soyabean and Sunflower and the setting up of the technology mission for oilseeds. These are the various steps the Government have taken

for increasing the oilseeds production in the country.

DR. PHULRENU GUHA: My second question is, whether it is a fact that cooking oil which had to be sold through public distribution system is being sold in the black market; if so, what action has been taken by the Government in this regard.

SHRI SUKH RAM: As the House is aware, we issue these edible oils for public distribution to the State Governments and it is the responsibility of the State Governments to ensure that the oil which we give to the poor people and the vulnerable sections, reaches the poor people. There may be certain instances where it might be diverted to some unauthorised channels, but if any hon. Member gives this information, we will definitely write to the respective State Governments so that they can take the corrective measures.

SHRI BRAJAMOHAN MOHANTY: Mr. Speaker Sir, I would like to know what is the basis of distribution of imported oil to different States and Union Territories, whether it is on the basis of the population or on the

basis of the needs. Also I want to know whether it is a fact, so far as Orissa is concerned, the quota has been reduced.

SHRI SUKH RAM: Sir, as you know, there has been a gap between the indigenous production and demand for this oil in the country and we have been meeting this gap through the import. Though the distribution is not exactly on the population basis, we try our best to give maximum oil to the State Governments so that at least people below the poverty line are given this oil.

SHRI M. RAGHUMA REDDY: Sir, in the statement it is given yearly we require 58 lakh tonnes of edible oil and they have imported nearly 45 lakh tonnes during the years 1985-86 to 1987-88. This year the kharif is good. I want to know whether you are going to import the edible oil in spite of the good kharif; if so how much you are going to import and how much you are expecting from the indigenous production.

SHRI SUKH RAM: Sir, in the past four

years, our import has been on higher side. This year because of bumper crop, we are expecting about 150 lakh tonnes of oilseeds and in terms of oil, the production will be about about 45 lakh tonnes. So, keeping in view the bumper crop, we have taken certain measures and we have definitely decided to import less quantity as compared to the past years.

Supply of Instruments for Family Welfare Programme

*371. **SHRI RAM BHAGAT PASWAN:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the details of companies which have been supplying various instruments for family welfare programme to the Department of Family Welfare for the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): A Statement is given below.

STATEMENT

Details of companies which have been supplying various instruments for Family Welfare Programme to the Department of Family Welfare for the last two years

<i>Sl. No.</i>	<i>Name of Instrument</i>	<i>Name of Company</i>
<i>1</i>	<i>2</i>	<i>3</i>
I.	Instruments and other items required for the MCH and Universal Immunisation Programme	
(a)	Ice Lined Refrigerator (ILR) 240 Ltr.	M/s. Electroflux Luxumburg
(b)	Freezer 300 Ltr. and 140 Ltr.	M/s West Frost Denmark
(c)	Refrigerator 140 Ltr.	M/s. West Frost, Denmark
(d)	Sterlizer (Auto Clave)	M/s Schuler (International, New York)